

**Transmitter at Dharwar Station of A.I.R.**

\*1551. **Shrimati Sarojini Mahishi:** Will the Minister of Information and Broadcasting be pleased to state:

(a) whether the work of installing a powerful medium wave transmitter at Dharwar Station of A.I.R. has been completed; and

(b) if not, the reasons therefor?

**The Minister of Information and Broadcasting (Dr. B. Gopala Reddi):**

(a) No, Sir.

(b) Delay in obtaining possession of the site and inadequate response to calls for tenders for building construction work.

**Shrimati Sarojini Mahishi:** The hon. Minister of Information and Broadcasting had made a statement on the floor of this House on the 21st November, 1961 that the work of installing the medium-wave transmitter will be completed within a period of six to eight months. May I know whether any immediate steps will be taken to complete the work, and how long it will take for Government to complete the work?

**Shri Sham Nath:** The transmitter installation will be completed by June, 1963. The delay was due to there being inadequate response to the calls for tenders. Then, it was decided to award the work by means of a negotiated tender, which took some time, and, therefore there has been some delay.

**Shrimati Sarojini Mahishi:** In view of the fact that a short wave transmitter was brought to Dharwar and shifted to Kurseong, may I know whether Government are thinking of installing a short wave transmitter at anyone of the stations in the Mysore State?

**Shri Sham Nath:** As far as this station is concerned, the existing 1 k.w. medium wave transmitter, when replaced by the proposed one, will be used for radiating Vividh Bharati pro-

gramme to provide an alternative channel of light programme. As regards other stations in the Mysore State, there is no information available with me at present.

**Shri Sivamurthi Swamy:** What will be the approximate cost of installation of this new medium wave transmitter?

**Shri Sham Nath:** The estimated cost is Rs. 8.94 lakhs against the sanctioned cost of Rs. 10 lakhs.

**Rehabilitation of Refugees in Katihar, Bihar**

\*1552. **Shri Priya Gupta:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether Government are aware of the fact that a large number of refugees who were rehabilitated with Government loan at District Board Road No. 21, in Katihar, Bihar have been asked to vacate their shops;

(b) if so, whether Government have made any alternative arrangements to provide them with shops at other places in the same area; and

(c) if so, the details thereof?

**The Minister of Works, Housing and Supply (Shri Mehr Chand Khanna):** (a) to (c). The information has been called for from the Government of Bihar and will be laid on the Table of the Sabha in due course.

**Shri Priya Gupta:** In the meantime, will the Government of India attempt to keep the shops as they are and see that they are not demolished until a reply is obtained from the Bihar Government?

**The Minister of Works, Housing and Supply (Shri Mehr Chand Khanna):** Unless we get information from the State Government about the nature of the land, and about the extent of the land and all that, I do not think that it will be proper on

our part to give a directive to the State Government.

**Shri Priya Gupta:** It is not a directive that I am suggesting. What I am praying for is this. Since this concerns the loans of the Rehabilitation Ministry, and since these people have been there for so many years in the shops just over there, and since there has been no emergency for the widening of this road and the other roads just now, can it not be prayed that they should be allowed to remain as they are? If the shops are demolished, it will be a great loss to them since it is their only source of livelihood and they will be displaced again. Therefore, I am suggesting that this request should be made from the Central Government.

**Shri Vidya Charan Shukla:** On a point of order. Is it in order for the Minister to say that the information is being collected, although the required notice was given by the hon. Member when it could be collected? Still the information is not forthcoming.

**Mr. Speaker:** Of course, it had been thought that this notice would be enough. But in some cases, it might become necessary to have a longer notice. The information sought from the State might not reach here within that time and in that case, the State might require a longer time. The Minister could only ask for information from the State and only when it is got, he can place it before the House.

**Shri Priya Gupta rose—**

**Mr. Speaker:** The Question Hour is over.

12.00 hrs.

#### SHORT NOTICE QUESTIONS

#### Employees of the Indian trade Agency at Yatung

**S. N. Q. 19. Shri Hari Vishnu Kamath:** Will the Prime Minister be pleased to state:

(a) whether the Chinese authorities in Tibet have arrested some per-

sons employed in the Indian Trade Agency at Yatung;

(b) if so, how many; and

(c) the reasons therefor?

**The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon):** (a) Yes, Sir.

(b) the following arrests were made by the Chinese at Yatung on the night of 4th June 1962:—

- (1) 2 local employees of our Trade Agency at Yatung and 4 members of their families;
- (2) Wives of 2 other local employees at Yatung;
- (3) Tibetan wife of an India protected person (Sikkimese) employed at Yatung.

(c) It seems that the persons mentioned were arrested as they were trying to escape to India.

**Shri Hari Vishnu Kamath:** Have all the three trade agencies of India, at Yatung, Gyantse and Gartok, been closed since the 1954 trade agreement lapsed?

**Shrimati Lakshmi Menon:** Yes.

**Shri Hari Vishnu Kamath:** Is it a fact that there was a large number of Tibetan employees in the Indian trade agencies at Yatung, Gyantse and Gartok? If so, is it a fact that most of the Tibetan employees have been arrested and deported to unknown destinations and Indians among the employees have been insulted and humiliated beyond measure by the Chinese authorities in Tibet?

**The Prime Minister, Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru):** I have not heard of any particular insult being offered to the Indian employees....

**Shri Hari Vishnu Kamath:** It was in the papers.

**Shri Jawaharlal Nehru:** As the Tibetan employees were being considered as Chinese citizens, possibly pressure was brought to bear upon